

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Declaration of holiday on 5th July, 2025 (Saturday) on account of Shri Hargobind Singh Ji's Birthday instead of 11th June, 2025 (Wednesday) and declaration of working day on 19th August, 2025 thereto.

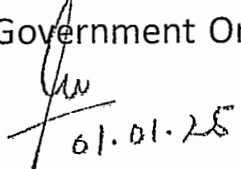
NOTIFICATION

No. 01 of 2025/RG/NG-15(I) Dated:- 01-01-2025

It is hereby notified for information of all the concerned that **5th July, 2025 (Saturday)**, shall be observed as holiday in the High Court of Jammu & Kashmir and Ladakh on account of **Shri Hargobind Singh Ji's Birthday** instead of **11th June, 2025 (Wednesday)** and **11th June, 2025 (Wednesday)** is declared as working day for the Registry not for the Hon'ble Court (summer vacation).

Further, **19th August, 2025 (Wednesday)**, which is shown as holiday on account of **Raksha Bandan** in the High Court Calendar, 2025 is declared as working day for the Hon'ble High Court of Jammu & Kashmir and Ladakh in lieu of **5th July, 2025** as the holiday on account of **Raksha Bandan** is falling on **9th August, 2025** as per Government Order No. 2193-JK(GAD) of 2024 dated 29-12-2024.

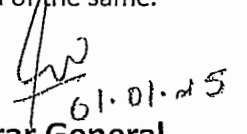
By order.


(Shahzad Azeem)
Registrar General

No: 53-80 of 2025/RG/NG Dated: 01-01-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagarfor information and necessary action.
5. Registrar Rules, High Court Main Wing, Jammu
6. Director J&K Judicial Academy, Janipur, Jammu
7. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Adm.)/Recruitment/Management), High Court Main Wing, Jammu
9. Director Finance, High Court Main wing, Jammu
....for information.
10. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
11. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Jammu
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


Registrar General